

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23353503 Fax-23753923

Ref: Petition No. 105/GT/2012

Date: 14.1.2013

To,
Chief Engineer (Commercial),
NHPC Office Complex,
Sector-33, Faridabad,
Haryana- 121003

Sir,

Subject: **Petition No. 105/GT/2012**: Approval of tariff in respect of Teesta Low Dam Project Stage-III for the period 1.4.2013 to 31.3.2014.

Ref: i) CERC letter Ref: Petition No. 105/GT/2012 dated 20.12.2012.

ii) Your letter No. NH/Comml/Tariff/307/2013/1852 dated 11.1.2013

With reference to your letter above on the said subject, I am directed to inform you that the time for filing the additional information in compliance to the technical validation is extended upto **21.1.2013**.

Yours sincerely,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)